

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN-STARRED QUESTION NO. 1749**  
**TO BE ANSWERED ON 11.02.2022**

**FUNDS TO ONE STOP CENTRES**

1749 : SHRIMATI APARAJITA SARANGI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of One Stop Centres set up in each State and the services offered by these centres currently, State/ UT-wise;
- (b) the total funds disbursed by the Government for this scheme and its utilisation by the states during the last five years, State/ UT-wise;
- (c) the number of grievances received by the One Stop Centres till date, grievances resolved, women provided with shelter, women offered legal aid, women provided with medical assistance and counselling, specially for Odisha;
- (d) whether the unutilised funds lapse after a specific period and if not, whether the Government plans to introduce a lapse period and if so, the details thereof; and
- (e) whether there have been instances reported that the funds originally disbursed under this have been utilised for any other project or scheme and if so, the details thereof and corrective measures taken by the Government in this regard?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : The Central Government implements the One Stop Centre (OSC) Scheme with effect from 1st April, 2015 with aim to provide integrated support and assistance to women affected by violence and are in distress, both in private and public spaces, through a range of services including police facilitation, medical aid, legal aid and counseling, psychological support and temporary shelter in an integrated manner under one roof. As of now, 733 OSCs have been approved, out of which 704 have been operationalized in 35 States/ UTs, which have assisted over 4.50 lakh women across the country till September, 2021. The State/ UT-wise number of One Stop Centres set up and number of women assisted by them is at **Annexure-I**. Further, State-/ UT-wise details of funds released by the Government under the scheme and utilisation certificates received from the States / UTs, during the last five years are at **Annexure-II**.

The OSC functions under the overall supervision of District Administrations, and accordingly day-to-day functioning and management of these centres lies with them. They are also responsible for maintaining the data regarding number of grievances received, grievances resolved, women provided with shelter, women offered legal aid, women provided with medical assistance and counseling.

(d) & (e): One Stop Centre Scheme is funded through Nirbhaya Fund and 100% funds are released under this scheme directly to district administrations and its utilization is governed as per the scheme guidelines and General Financial Rules (GFR). Further, no instance of utilisation of fund released under OSC scheme for other schemes/ projects have come to the notice of this Ministry so far.

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## Annexure-I

**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO THE LOK SABHA UN-STARRED QUESTION NO. 1749 FOR ANSWER ON 11.02.2022 ASKED BY SHRIMATI APARAJITA SARANGI REGARDING “FUNDS TO ONE STOP CENTRES”**

State-wise details of operational OSCs and number of women assisted by OSCs

Sl. No.	State / UTs	Number of Operational OSCs	Number of women assisted by OSC
1	Andaman & nicobar Islands (UT)	3	1611
2	Andhra Pradesh	13	31205
3	Arunachal Pradesh	24	658
4	Assam	33	6029
5	Bihar	38	18005
6	Chandigarh (UT)	1	853
7	Chhattisgarh	27	27977
8	Dadra & Nagar haveli and Daman & Diu (UT)	3	838
9	Goa	2	3409
10	Gujarat	33	14966
11	Haryana	22	16137
12	Himachal Pradesh	12	464
13	Jammu & Kashmir (UT)	20	2498
14	Jharkhand	24	1278
15	Karnataka	30	7379
16	Kerala	14	7302
17	Ladakh (UT)	2	27
18	Lakshadweep (UT)	1	0
19	Madhya Pradesh	52	43818
20	Maharashtra	37	8912
21	Manipur	16	403
22	Meghalaya	11	987
23	Mizoram	8	495
24	Nagaland	11	642
25	NCT of Delhi (UT)	11	588
26	Odisha	30	12379
27	Puducherry (UT)	4	311
28	Punjab	22	8162
29	Rajasthan	33	13572
30	Sikkim	4	527
31	Tamil Nadu	34	19991
32	Telangana	33	31300
33	Tripura	8	154
34	Uttar Pradesh	75	167308
35	Uttarakhand	13	4664
36	West Bengal	0	
	<b>Total</b>	<b>704</b>	<b>454849</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (b) TO THE LOK SABHA UN-STARRED QUESTION NO. 1749 FOR ANSWER ON 11.02.2022 ASKED BY SHRIMATI APARAJITA SARANGI REGARDING “FUNDS TO ONE STOP CENTRES”**

State / UT-wise details of funds released under OSC Scheme and Utilisation Certificates  
received from States / UTs during the last five years

(Amount in Rs.)

SL	State	2016-17		2017-18		2018-19		2019-20		2020-21	
		Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
1	Andaman and Nicobar Islands	0	0	3120663	3120663	3687641	3637641	4159792	2934934	3859069	1418376
2	Andhra Pradesh	26897400	26897400	33013744	2425000	39063148	20126035	26099278	17442510	21105250	600000
3	Arunachal Pradesh	2841450	2841450	5319517	4892693	78202084	8811508	13418151	0	52014408	0
4	Assam	7565800	7565800	0	0	78695087	14321617	80408520	6040452	63614400	1200000
5	Bihar	19890150	19890150	0	0	30832455	0	104609180	989813	70966339	0
6	Chandigarh	0	0	0	0	930799	880799	1500450	1500450	3383756	0
7	Chattishgarh	73427815	73427815	16704440	16704440	66244372	64944372	67738483	22791897	35320987	0
8	Dadra and Nagar Haveli and Daman and Diu	0	0	4341482	4341482	50000	0	7345503	306879	4601200	0
9	Delhi	0	0	0	0	0	0	36255258	4454069	18304950	7193084
10	Goa	1941450	0	1084917	392000	492000	392000	1500450	0	3000900	0
11	Gujarat	3882900	3882900	12715269	10200571	56269778	15594827	67951666	33334622	85082483	25343210
12	Haryana	11648700	11648700	3830247	3830247	47960546	11735787	40192416	23793212	40443694	7433759
13	Himachal Pradesh	0	0	1500450	1500450	10118850	1703950	31729794	0	19805400	0
14	Jammu and Kashmir	9565800	9565800	6810822	4869372	15020425	3532525	9639473	3720679	22483933	0
15	Jharkhand	5682900	5237437	1847152	1847152	70436941	62318054	40853107	0	69124908	4800000
16	Karnataka	8524350	8524350	6273675	0	59444419	19163522	58203580	4869372	73508758	2400000
17	Kerala	11365800	10698831	1180007	0	28331849	6219675	14090453	2296401	23705850	0
18	Ladakh-UT	0	0	1941450	1941450	0	0	0	0	6545042	2743880
19	Lakshdweep	0	0	0	0	0	0	2091225	0	1350225	0
20	Madhya Pradesh	77347650	67152313	13127264	5090808	112391390	61311384	167092445	3335438	104431900	1200000
21	Maharashtra	21355950	21355950	43769662	0	38929425	19385475	66998501	4393468	64620010	600000
22	Manipur	0	0	0	0	35722445	28120620	24884407	12767332	50193815	4800000
23	Meghalaya	2841450	2841450	775391	424976	18639947	7120047	37430224	4991106	21161595	600000
24	Mizoram	0	0	6140951	6140951	27264535	15565835	21870881	1499840	17263928	0
25	Nagaland	5541679	5541679	8041940	8041940	45487024	37619153	19173411	7051684	33590577	17786459
26	Odisha	1500450	1500450	12032854	8962784	77459998	11477616	20934647	3528369	93155192	0
27	Puducherry	0	0	1941450	0	4766836	0	4376136	0	7201800	0
28	Punjab	9707250	7765800	33587668	6122211	52633488	31809180	35183739	7172012	48461272	7555000
29	Rajasthan	34123174	21251159	2895721	0	30860275	15660603	67711508	7077488	56686911	600000
30	Sikkim	0	0	3071148	0	3923225	0	6809569	2558294	6601800	600000
31	Tamil Nadu	0	0	3882900	3882900	113995447	55349618	71359691	44600458	106060397	24092195
32	Telangana	15531600	15531600	30172230	9627376	58948915	15821620	62446827	14814166	77573415	0
33	Tripura	0	0	0	0	26901349	1990500	6001800	0	15603600	600000
34	Uttar Pradesh	45463200	45463200	26622936	22225338	222830497	111427836	123193989	18383657	228832664	0
35	Uttarakhand	5824350	5824350	13886307	13886307	27225409	19760441	22907445	9895440	27308659	0
36	West Bengal	0	0	0	0	0	0	9546450	0	19890150	0

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